

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00818/2017

Jabalpur, this Friday, the 15th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Akbar Khan, S/o Roshan Khan, aged about 61 years, 106/306 EWS
Indira Nagar, Agar Road Ujjain M.P 456001 **-Applicant**

(By Advocate – None)

V e r s u s

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai 400020.
 2. Chief Personnel Officer, Western Railway, Church Gate, Mumbai 400020.
 3. Divisional Railway Manager, Western Railway Ratlam, Office of Divisional Railway Manager, Ratlam M.P. 457001.
 4. Sr. Divisional Works Officer, Ratlam M.P 457001, Office of DRM, Western Railway, Ratlam 457001

- Respondents

(By Advocate – Shri Sapan Usrethe)

ORDER(ORAL)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that for the last three consecutive date of hearing, i.e. 16.07.2018, 06.09.2018 and 16.11.2018, nobody had appeared for the applicant. Despite sending copy of the order dated

16.11.2018 to learned counsel for the applicant, there has been no representation on the part of the applicant. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-